

**COURT- 2****IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)****DFR No : 4770 of 2018 & IA No. 271 OF 2019 & IA No. 272 OF 2019****Dated: 30th September, 2019****In the matter of:****Tulsyan NEC Ltd****.... Appellant(s)****Versus****Bangalore Electricity Supply Company Ltd****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **26.11.2019.**

**Court Master**

NR